

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.01.2018 AT 10.30 AM

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP No.188/241/HDB/2017 |
| NAME OF THE COMPANY | Sri Vijaya Gayathri Cold Storage Pvt Ltd |
| NAME OF THE PETITIONER(S) | Nelakuditi Hari Krishna |
| NAME OF THE RESPONDENT(S) | Sri Vijaya Gayathri Cold Storage Pvt Ltd & 04 Others |
| UNDER SECTION | 241 |

Counsel for Petitioner(s):


| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|-----------------------------|-------------|------------------------------------|-----------|
| VRAVULA DVAR Ravi Prasad | Advocate | navi.prasad@vsnl.com 9440234074 | Prasad |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-------------|
| S. Chidambaram | PCS | 9849056652 | Chidambaram |
| | | | |

Heard Shri V.Ravula and Shri D.V.A.S. Ravi Prasad, Ld. Counsels for the
Petitioner and Shri S.Chidambaram, Ld PCS for the Respondent.

At the request of both the counsels, post the case on 25.01.2018.


Member (T)
Binnu


Member (J)